

(2024) 05 NGT CK 0041

National Green Tribunal Principal Bench, New Delhi

Case No: I.A. No. 217 Of 2024 In Original Application No. 485 Of 2024

Dr. Ajay Kumar & Ors

APPELLANT

Vs

Union of India & Ors

RESPONDENT

Date of Decision: May 31, 2024

Hon'ble Judges: Prakash Shrivastava, CP; Arun Kumar Tyagi, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Allowed

Judgement

1. I.A No. 217/2024 has been filed by the applicant for preponing the date of hearing of OA No. 485/2024.
2. OA No. 485/2024 was listed for consideration on 26.04.2024 when it was adjourned, since the applicant had not given the particulars of the respondents in the original application.
3. Applicant present in person submits that the memo of parties with full particulars of the parties have been filed on 30.04.2024. The plea in I.A No. 217/2024 is that the early hearing of the OA is necessary to protect the environment.
4. On due consideration I.A No. 217/2024 is allowed and the date of hearing of OA No. 485/2024 is pre-poned to 30.07.2024.